

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 16/202/ND/2017

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: M/s Rio Tinto Exploration India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : None.

ORDER

Report of the ROC has not been received in this case. The same is awaited. To come up for further consideration on 6th February, 2018.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)